

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs**  
Civil Secretariat, Jammu/Srinagar  
(Judicial Administration Section)

**NOTIFICATION**

**Srinagar, 5<sup>th</sup> of November, 2022.**

**S.O. 583.**— In exercise of powers conferred by section 3 of the Prevention of Corruption Act, 1988 (Central Act) and in supersession of notification S.O. 376 of 2020 dated 09.12.2020, in partial modification of notification S.O. 119 of 2021 dated 07.04.2021 and S.O. 236 of 2022 dated 11.05.2022, the Government hereby appoints the following Judicial Officers as Special Judges, (Anti-corruption) for trial of offences specified in Section 4 of the said Act within their respective territorial jurisdiction shown against each:

S.No.	Name of the Judicial Officer S/Shri	Place of Posting/ Jurisdiction.
01	T.K. Raina	Special Judge, Anti-Corruption, Jammu
02	O.P. Bhagat	Additional Sessions Judge, Anti-Corruption, Jammu
03	Amarjit Singh Langeh	Additional District & Sessions Judge, Doda
04	Sandeep Kour	Additional District & Sessions Judge, Anti-Corruption Court, Srinagar
05	Shabir Ahmad Malik	1 <sup>st</sup> Additional District & Sessions Judge, Baramulla
06	Dinesh Gupta	Additional District & Sessions Judge, Udhampur

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No: Law-Jud/8/2022-10.

Dated:05-11-2022.

**Copy to the:-**

1. Ld. Advocate General, J&K, Srinagar.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.

3. Director General of Police, J&K, Jammu.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar. This is with reference to his letter No. 37698/RG/GS, dated 04-11-2022.
5. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh, Srinagar.
6. Concerned Judicial Officers.
7. Director Anti-Corruption Bureau, J&K, Srinagar.
8. Director, Archeology, Archives and Museums, J&K, Srinagar.
9. General Manager, Government Press, Srinagar for publication in an extraordinary issue of Government Gazette.
10. In-charge Website, Department of Law, Justice & PA.
11. S.O Section, Department of LJ&PA (w. 7. s.c).
12. Concerned file.

*Ashish Gupta*  
05.11.22

**(Ashish Gupta)**  
Additional Secretary to Government